

Nature of case-B.A

Filing no.-8193/2020

Pawan Lohar Vs. The State of Jharkhand.

Advocate Name- Ankit Vishal

DEFECTS:-

9(i) District name of the deponent is missing at affidavit.

9(ii) Initial of Ld. Advocate is missing on type copy 42 and 43.

9(iii) S.T No. may be stated at para 1 and prayer para.

9(iv) Order dt. may be corrected at para 19.

9(v) Duly certified type of page 27 to 30, 32 to 41 and 44 may be filed.